GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 2590 TO BE ANSWERED ON 16TH DECEMBER, 2025

Distribution of non-subsidised PDS Kerosene

2590. Shri Shafi Parambil:

Will the Minister of **FISHERIES**, **ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

- (a) the details of the total kerosene distributed in the fisheries sector through nonsubsidised Public Distribution System (PDS) during the last five years, State-wise;
- (b) the criteria for allotting the total kerosene distributed for the fisheries sector through non-subsidised PDS in each State;
- (c) whether the low quantity of kerosene distributed to each State is due to shortage of kerosene in the country;
- (d) if so, whether the Government has identified any solution to address the extreme shortage of kerosene that had already affected the livelihood of the traditional fishermen community in the State of Kerala; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) to (e): The Ministry of Petroleum & Natural Gas (MoP&NG) being the nodal Ministry in the subject matter has informed that PDS Kerosene allocation to States/UTs including Kerala have been rationalized since 2010-11 considering the polluting nature of the Kerosene. Till date, 21 States/UTs have become PDS Kerosene free.

The MoP&NG has further informed that till FY 2024-25, Government was allocating Public Distribution System (PDS) Kerosene to States/UTs including Kerala on quarterly basis for cooking and lighting purpose. Vide order dated 21st August, 2012, the Government of India had empowered States/UTs to draw allocation of one month's quota of PDS Kerosene at Non-Subsidized rates during each financial year for special needs such as natural calamities, religious functions, fisheries, various yatras etc. Scale, criteria, modalities etc. of distribution to end customers were also determined by respective State/UT. The details of PDS Non Subsidized SKO allocated to States/UTs during last five years are given at **Annexure**.

The MoP&NG has also informed that, Government of India has formulated a new "PDS Kerosene Allocation Policy" for the period 2025-26 to 2027-28 after stakeholder's consultation including the Government of Kerala. As per the Policy, the allocation is made to States/UTs under single category "PDS SKO" on quarterly basis for cooking & lighting and for special needs. Further, the States have liberty to suballocate PDS SKO for cooking and lighting or for special needs (fisheries, mela, exhibitions, pandemic, calamity etc.) based on their specific requirement. Distribution of PDS SKO within State/UT under PDS network is carried out by concerned State/UT. Scale and Criteria of distribution is, accordingly, also decided by respective State/UT.

The MoP&NG has informed that under the new policy, the State of Kerala has been allocated 22704 KL PDS SKO for the year 2025-26 as against the total allocation PDS (Subsidized and Non-Subsidised) SKO of 4368 KL for the year 2024-25 which reflects an increase of 319.78%. The details of quantity of PDS SKO allocated, uplifted and lapsed till 3rd quarter, 2025-26 by the State of Kerala is as under:

Fig. in KL

Quarter, 2025-26	Allocation	Upliftment	lapse
Q1	5676	924	4752
Q2	5676	5580	96
Q3	5676	The State can uplift	till 31.12.2025

Statement referred in part (a) of the Lok Sabha Unstarred Question No. 2590 for answer on 16th December, 2025 regarding 'Distribution of non-subsidised PDS Kerosene':

SL. No.	Name of the State/UT	2020-21	2021-22	2022-23	2023-24	2024-25	Total
1	Andaman & Nicobar Islands	156	0	0	0	0	156
2	Andhra Pradesh	0	0	0	0	0	0
3	Arunachal Pradesh	528	396	276	240	168	1608
4	Assam	15156	12960	10368	8292	4152	50928
5	Bihar	21912	17724	14184	10632	5316	69768
6	Chandigarh	0	0	0	0	0	0
7	Chhattisgarh	6864	4848	3876	2904	1380	19872
8	Dadra & Nagar Haveli and Daman & Diu	0	0	0	0	0	0
9	Delhi	0	0	0	0	0	0
10	Goa	60	24	24	12	0	120
11	Gujarat	11568	6996	4644	2088	0	25296
12	Haryana	0	0	0	0	0	0
13	Himachal Pradesh	948	816	564	336	168	2832
14	Jammu and Kashmir	3744	3744	3180	2544	1272	14484
15	Jharkhand	11268	7500	6000	4500	2244	31512
16	Karnataka	8822	10620	9172	2684	732	32030
17	Kerala	15108	21888	7160	3300	1248	48704
18	Ladakh	288	288	288	228	120	1212
19	Lakshadweep	60	60	48	36	24	228
20	Madhya Pradesh	21720	17784	13332	9996	2736	65568
21	Maharashtra	8868	3876	2328	1392	624	17088
22	Manipur	1104	924	828	744	372	3972
23	Meghalaya	1596	1572	1416	1272	888	6744
24	Mizoram	300	264	240	216	108	1128
25	Nagaland	768	708	636	576	408	3096
26	Odisha	17544	16188	12948	9708	4320	60708
27	Puducherry	0	0	0	0	0	0
28	Punjab	0	0	0	0	0	0
29	Rajasthan	3324	1176	0	0	0	4500
30	Sikkim	204	180	168	144	72	768
31	Tamil Nadu	12108	10764	7536	4512	2712	37632
32	Telangana	4716	1332	408	120	36	6612
33	Tripura	2196	2088	1884	1692	1188	9048
34	Uttar Pradesh	43152	15132	55	0	0	58339
35	Uttrakhand	660	180	48	12	0	900
36	West Bengal	58668	58668	58668	38556	51276	265836
	Total	273410	218700	160279	106736	81564	840689
